

(b) The information is being collected and will be laid on the table of the House in due course.

(c) Rs. 2,88,44,885/- spent on relief and rehabilitation from 1947/48 to 30th November, 1952.

(d) A statement is placed on the Table of the House. [See Appendix I, annexure No. 17.]

DEVELOPMENT OF HINDI

***89. Dr. Rama Rao:** (a) Will the Minister of Education be pleased to state whether Government called for a conference of the representatives of Indian Universities for discussing the question of the introduction and development of Hindi in the educational system of the country?

(b) If so, who attended the conference?

(c) What were the decisions of the conference and have they been accepted by Government?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes, Sir.

(b) Each University was requested to send a representative and most of them deputed their Professor of Hindi.

(c) The proceedings have not yet been finalised.

SANGEET NATAK AKADAMI

***90. Dr. Rama Rao:** (a) Will the Minister of Education be pleased to state what is the proposed capital expenditure of Government on the Sangeet Natak Akadami and what sum has already been spent on it?

(b) What purposes will be fulfilled by the Academy?

(c) Who are the Members of the Academy?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) No capital expenditure is proposed to be incurred by Government on the Sangeet Natak Akadami. The Government will only pay a grant to the Academy from time to time. During the current financial year it is proposed to pay to the Academy a grant of Rs. 25,000/-.

(b) The purpose of the Academy is set forth in the Government Resolution No. F.6-5/51-G2(A), dated 31-5-1952, copies of which are available in the Parliament Library.

(c) A list of members of the General Council of the Academy is placed on the Table of the House. [See Appendix I, annexure No. 18]

CUT IN SALARIES

***91. Shri N. M. Lingam:** Will the Minister of Home Affairs be pleased to state whether the Government of India have agreed to the request of Madras Government to impose a ten per cent. cut in the salaries of the members of the I.C.S and other All India Services?

The Minister of Home Affairs and States (Dr. Katju): The proposal of the Government of Madras in this respect is under consideration.

FILLING UP OF POSTS

66. Shri M. L. Dwivedi: (a) Will the Minister of Home Affairs be pleased to state the number of posts filled temporarily by the various Ministries of the Central Government since January, 1948 up to date without reference to or consultation with the Union Public Service Commission and for what durations?

(b) What number of such posts and after expiry of what periods are or have been referred to the Union Public Service Commission?

(c) Is preference given to persons so employed by virtue of the experience gained?

The Minister of Home Affairs and States (Dr. Katju): (a) to (c). It is presumed that in reply to part (a) information is required only in respect of temporary appointment made to posts which are otherwise filled after consultation with the Commission. On this basis information is being collected and will be laid on the Table of the House as soon as possible.

LEGAL AID TO POOR PERSONS

67. Shri M. L. Dwivedi: (a) Will the Minister of Home Affairs be pleased to refer to the reply given to starred question No. 146 on the 21st February, 1952, and also the statement No. 11 showing action taken on assurance etc. during (February, March 1952) Session of Parliament and state whether in reply to the letter circulated by the Central Government to States Governments asking for their opinion in respect of legal aid to poor persons, replies have been received from the State Governments?